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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP (IB) No. 1614/KB/2018

Present: 1. Hon'ble Member (J), Shri M.B. Gosavi  
2. Hon'ble Member (T), Shri Virendra Kumar Gupta

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6<sup>th</sup> September, 2019, 10:30 A.M

Name of the Company		M/s. NLB Steels Pvt. Ltd. Vs. M/s. Pradeep Structural Development Pvt. Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	Mr. A.K. Upadhyay Adm	Operational Creditor	[Signature] 6/9/19
2	Mr. D. Saha Adm		
1.	Mr. Shashi Agast	IRP	[Signature] 6/9/19
2.			

ORDER

Ld. Counsel appears for the operational creditor. Ld. IRP appears. IRP submits that parties have settled the dispute and accordingly, CoC in their meeting dated 24.08.2019 passed a resolution for withdrawing this matter by 100% votes. Hence, we allow this application and **main CP stands disposed off** being withdrawn under section 12A of IBC. to 29.10.2019 for further consideration.

[Signature]  
(Virendra Kumar Gupta)  
Member (T)

[Signature]  
(M. B. Gosavi)  
Member(J)